

DIVISION BENCH
COURT - I

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/63(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	BDAS WEB SYS PRIVATE LIMITED VS PAYABHI PAYMENTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] for the Financial Creditor

Mr. Gopal Kr. Khetan, PCS.]

Mr. Dripto Majumdar, Adv.]

Mr. Aman Agarwal, Adv.] for the Corporate Debtor

Ms. Shivansi Indoria, Adv.]

O R D E R

1. Ld.Counsel on both sides present.
2. Ld. Counsel for the Corporate Debtor seeks two weeks' time to file Vakalatnama, Board Resolution and Reply affidavit.
3. At request, time is granted for the same.
4. Post the matter on **26/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ